

ORISSA HIGH COURT

FILING REPORT AS ON :04/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/37698/2025	SURENDRA NAG VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /394 /2025 () //	
2	D-BLAPL/37699/2025	RATIKANTA DAS @ KANHU VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /512 /2024 () //	
3	D-BLAPL/37701/2025	RAJ KUMAR DNAYAK @ DANAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BANIGOCHA /105 /2025 () //	
4	D-BLAPL/37702/2025	MUKTIKANTA NAYAK VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	BASUDEVPUR /713 /2025 () //	
5	D-BLAPL/37704/2025	MUNA @ AKSHAYA KUMAR SAMAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BERHAMPUR /112 /2025 () //	
6	D-BLAPL/37705/2025	BABULI @ BISHNU CHARAN MOHANTY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BERHAMPUR /112 /2025 () //	
7	D-BLAPL/37706/2025	NILESH SAHIS VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /284 /2025 () //	
8	D-BLAPL/37713/2025	BHIMASEN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /17 /2023 () //	
9	D-BLAPL/37721/2025	PRAFULLA RANA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH SADAR /282 /2025 () //	
10	D-BLAPL/37725/2025	SACHIN KUMAR SAHOO @ PILU VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	KHAMAR /405 /2025 () //	AOR20220000753C202500013
11	D-BLAPL/37726/2025	GURUNATH DEBARAPALLI VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	NARAYANPATNA /37 /2023 () //	AOD20240000242C202500287

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12	D-BLAPL/37728/2025	K. SUMAN KUMAR ACHARY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MALKANGIRI /280 /2025 () //	
13	D-BLAPL/37729/2025	SANJAY KHARA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SEMILLIGUDA /90 /2024 () //	
14	D-BLAPL/37731/2025	GOPALU @ AJAYA LAKHUA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /96 /2021 () //	
15	D-BLAPL/37732/2025	LAXMIDHAR BISWAL @ MITU VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	BALIAPAL /235 /2025 () //	
16	D-BLAPL/37743/2025	DEBA @ DEBENDRA DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	KULIANA /117 /2025 () //	
17	D-BLAPL/37756/2025	SABYASACHI PANDA @ SIUNIL @ SUMAN @ BABU MISRA VS STATE OF ODISHA	SURABAN KA MAULI PATNAIK VS	TUMUDIBANDHA /37 /2008 () //	
18	D-BLAPL/37759/2025	SASMITA PRADHAN VS STATE OF ODISHA	AUROBINDA SAHOO VS	REAMAL /291 /2025 () //	AOD20220003080C202500023
19	D-BLAPL/37760/2025	DIPU @ PANKAJ PRADHAN @ PANKAJ KUMAR PRADHAN VS STATE OF ODISHA	BISWOJEET LENKA VS	TALCHER TOWN /989 /2025 () //	
20	D-BLAPL/37761/2025	SHYAM @ SHYAMGHAN @ SHYAMAGHANA NAIK VS STATE OF ODISHA	BISWOJEET LENKA VS	TALCHER TOWN /989 /2025 () //	
21	D-BLAPL/37762/2025	NAGA DEBARAPALLI VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	NARAYANPATNA /37 /2023 () //	AOD20240000242C202500288
22	D-BLAPL/37763/2025	IRA MALLICK VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// () //	AOR20220001665C202500122
23	D-BLAPL/37764/2025	PRASHANT SAHU	SURYAKANTA DWIBEDI	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/37765/2025	ABHISEK DEHURI	SURYAKANTA DWIBEDI	BANGRIPOSI /271 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/37772/2025	KALIA @ LAXMIDHAR @ KALANDI SUBUDHI	AMITAV TRIPATHY	NAYAGARH /387 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/37775/2025	PANKAJ KUMAR PASWAN	DEVASHIS PANDA	AINTHAPALI /5 /2025	AOR20220001247C202500128
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/37779/2025	SUNITA BISWAL	DEVASHIS PANDA	BEGUNIAPADA /636 /2025	AOR20220001247C202500129
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/37781/2025	RADDY AMAL RAJ @ AKHIL @ R.AMAL RAJ	DEVASHIS PANDA	RAYAGADA TOWN /85 /2025	AOR20220001247C202500130
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/37782/2025	HARSH SINGH	DIBYA JYOTI SAHOO	JHARSUGUDA GRPS /117 /2025	AOD20240000587C202500054
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-CMAPL/50322/2025	SABITA SETHI		//	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-CMAPL/50383/2025	GOBINDA GOUDA	ADV.	//	
		VS	VS	()	
		SUB-COLLECTOR, RAYAGADA		//	
32	D-CMP/50324/2025	KAUSALYA SWAIN	MAHESWAR MOHANTY	//	
		VS	VS	()	
		MADAN MOHAN PRADHAN		//	
33	D-CMP/50356/2025	DURGA MADHAB PANDA	SAMIR KUMAR MISHRA(SR. ADV.)	//	
		VS	VS	()	
		MAMATA ACHARYA		//	
34	D-CMP/50380/2025	BINODINI MAHAPATRA	SUBRATA MISHRA	//	
		VS	VS	()	

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		RADHASHYAMA MAHAPATRA		//	
35	D-CMP/50398/2025	PRAMOD KUMAR AGRAWAL	BASUDEV MISHRA	//	
		VS	VS	()	
		SUNEEL SEKHAR		//	
36	D-CMP/50404/2025	DANIEL NAYAK	SUSANTA KUMAR LENKA	//	AOR20220001299C202500017
		VS	VS	()	
		RAMAKANTA PRADHAN		//	
37	D-CMP/50405/2025	KAMALINI SAHOO	KSHIROD KUMAR ROUT	//	
		VS	VS	()	
		LAND ACQUISITION OFFICER, KENDRAPARA		//	
38	D-CONTC/50318/2025	JAGANNATH DASH	ADV.	//	
		VS	VS	()	
		SUDEEP DAKUA, ZONAL MANAGER, UCO BANK		//	
39	D-CONTC/50319/2025	SANTANU KUMAR DASH	ADV.	//	
		VS	VS	()	
		ARVIND AGRAWAL, IAS		//	
40	D-CONTC/50320/2025	ASHOK KUMAR BEHERA	ADV.	//	
		VS	VS	()	
		ARVIND AGRAWAL, IAS		//	
41	D-CONTC/50333/2025	DEBENDRANATH DAS	ADV.	//	
		VS	VS	()	
		DIRECTOR,SECONDARY EDUCATION, BBSR		//	
42	D-CONTC/50335/2025	JYOTRIMAYEE SAHOO	SAHASRANSU SOURAV	//	AOR20220001462C202500143
		VS	VS	()	
		DR N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	
43	D-CONTC/50336/2025	SURATH KUMAR GOUDA	ADV	//	AOR20220001535C202500249
		VS	VS	()	
		CHANDRA SEKHAR PADHY,ENGINEER IN CHIEF, WATER RESOURCES ODISHA		//	
44	D-CONTC/50337/2025	GIRISHA CHANDRA SATHAPATHY	ADV	//	AOR20220001535C202500248
		VS	VS	()	
		ANU GARG, ADDITIONAL CHIEF SECRETARY, WATER RESOURCES ODISHA		//	
45	D-CONTC/50338/2025	LIPTI PRIYADARSINI KHATOI	ADV	//	AOR20220001462C202500146
		VS	VS	()	
		DR. N THIRUMALA NAIK, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.		//	

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46	D-CONTC/50362/2025	RABINDRA SAHOO VS AMBAR KUMAR KAR, IAS	ADV. VS	// ()	
47	D-CONTC/50365/2025	PARIKSHITA SAHOO VS NIRANJAN BEHERA, OES-I	SATYABRATA DASH VS	// ()	
48	D-CONTC/50366/2025	TILATAMA BEHERA VS P. ANVESHA REDDY, THE EXCISE COMMISSIONER ODISHA	ADV VS	// ()	AOR20220001394C202500011
49	D-CONTC/50397/2025	SHAKUNTALA JENA VS MANOJ RANJAN NAYAK	SUDHANSU SEKHAR JENA VS	// ()	
50	D-CONTC/50441/2025	HARISH CHANDRA JENA VS SURYAWANSHI MAYUR VIKAS, COLLECTOR, BALASORE	JAGAJIBAN PRADHAN VS	// ()	
51	D-CONTC/50443/2025	RAMA RANJAN PANDA VS DR.BHAGABAN GANTAYAT, PRESIDENT (SMIT)	JAGAJIBAN PRADHAN VS	// ()	
52	D-CONTC/50445/2025	BINAPANI SAHOO VS BALMUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,ODISHA	ADV. VS	// ()	
53	D-CRLA/37700/2025	RINKU GURU VS STATE OF ODISHA	SANJAYA NARAYAN SAHOO VS	KONARK /49 /2017 ()	
54	D-CRLA/37714/2025	RANKANIDHI MAHAKUR VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	PUINTALA /136 /2022 ()	
55	D-CRLA/37738/2025	AGURU NAGA VS STATE OF ODISHA	DEBASIS SARANGI VS	RAYAGADA TOWN /163 /2014 ()	
56	D-CRLA/37740/2025	SUSANTA BARIK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	NAIKANI-DIHI /241 /2025 ()	
57	D-CRLA/37746/2025	CHANDAN @ SACHIN MALLIK @ SACHIN MALIK	SUSANTA KUMAR ROUT	KAMAKHYANAGAR /1 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-CRLA/37750/2025	KUNA @ NIRMAL BEHERA	SUSANTA KUMAR ROUT	DHENKANAL SADAR /521 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-CRLMC/37703/2025	GOURAV KUMAR AGRAWAL @ KALLU	PRASHANTA KUMAR NAYAK	/ /0	
		VS	VS	()	
		ANIL KUMAR AGRAWAL		//	
60	D-CRLMC/37707/2025	SATYABAN BAGH	AZAD KESHORI DASH	GHANTAPADA /8 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-CRLMC/37709/2025	PRADEEP BADACHAT	BIKASH KARNA	KANTAMAL /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLMC/37715/2025	SK. INZAMUL @ SK. INZAMUL HAQK	PRAKASH CHANDRA DASH	KENDRAPARA SADAR /540 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLMC/37717/2025	NETI @ RAKESH KUMAR DAS	RAMESH CHANDRA MAHARANA	BALASORE TOWN /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-CRLMC/37720/2025	PURUSOTTAM JENA	DEBASISH PATNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-CRLMC/37723/2025	MINATI MOHANTY	JEMIMA SARKAR	/ /0	
	CRLMC/5176/2025	VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLMC/37739/2025	MD. KHALIL ANSARI	ANJAN KUMAR BISWAL	/ /	AOR20220001328C202500056
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/37747/2025	RANJULATA PRADHAN	SUSANTA KUMAR BARAL	BALIAPAL /340 /2025	AOR20220001297C202500295
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/37749/2025	GITANJALI MISHRA	ASHOK KUMAR BEHERA	BADMAL /198 /2024	
		VS	VS	()	

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69	D-CRLMC/37768/2025	STATE OF ODISHA HEMANTA SANDHA @ HEMANTA SANDH VS	SURYAKANTA DWIBEDI VS	// PATNAGARH /154 /2011 ()	
70	D-CRLMC/37770/2025	STATE OF ODISHA MANISH GUPTA VS	LALIT KUMAR MAHARANA VS	// CHOUDWAR /283 /2024 ()	
71	D-CRLMC/37773/2025	STATE OF ODISHA RAUSHAN KUMAR VS	AVIJIT PATNAIK VS	// CHOUDWAR /284 /2024 ()	
72	D-CRLMC/37776/2025	STATE OF ODISHA PURENDRA KUMAR SETHY VS	BIDYADHAR MANSING VS	// /0 ()	
73	D-CRLMP/37716/2025	STATE OF ODISHA LAXMIPRIYA MOHARANA VS	BIPIN KUMR NAYAK VS	// /0 ()	
74	D-CRLMP/37730/2025	STATE OF ODISHA BISHNU BEHERA VS	ASISH KUMAR RAY VS	// /0 ()	AOD20230000467C202500046
75	D-CRLMP/37733/2025	STATE OF ODISHA PUSPANJALI BEHERA VS	ASISH KUMAR RAY VS	// /0 ()	AOD20230000467C202500047
76	D-CRLMP/37736/2025	STATE OF ODISHA MANAS RANJAN SETHI VS	GHANASHYAM MUDULI VS	// /0 ()	
77	D-CRLMP/37757/2025	JYOTSHNARANI SHEET BASANTI BEHERA VS	DURGA PRASAD JENA VS	// /0 ()	
78	D-CRLMP/37767/2025	STATE OF ODISHA SARAT NAIK @ SORA VS	MANOJ PANIGRAHI VS	// /0 ()	AOR20220001665C202500123
79	D-CRLREV/37691/2025	STATE OF ODISHA PAKUA @ BISWA RANJAN ROUT VS	ASHOK KUMAR SAHOO VS	// PATTAMUNDAI /128 /2018 ()	
		STATE OF ODISHA		//	

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80	D-CRLREV/37724/2025	BADRI NARAYAN MISHRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	EOW,BHUBANESWAR /22 /2018 () //	
81	D-CRLREV/37741/2025	GOKULA MANGARAJ VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	//0 () //	
82	D-CRLREV/37748/2025	JAGANNATH MEHER VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	TUSRA /50 /2022 () //	
83	D-CRLREV/37753/2025	ARYAMAN PATTNAYAK VS UNION OF INDIA	SHREYA PATNAIK VS	NCB BHUBANESWAR /4 /2025 () //	AOD20230001163C202500009
84	D-CRLREV/37755/2025	SURENDRA TANDI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// () //	AOR20220001615C202500219
85	D-CRLREV/37766/2025	AMBARISH DASH VS DWARIKA PRASAD PANDA	SURYAKANTA DWIBEDI VS	//0 () //	
86	D-CRLREV/37769/2025	AKSHYA KUMAR BEHERA VS BHAGYASHREE BEHERA	GOURAV MOHANTY VS	//0 () //	
87	D-CRLREV/37780/2025	MADAN MOHAN BISWAL VS STATE OF ODISHA(VIG.)	RAJIV KUMAR MAHANTA VS	BALASORE VIGILANCE /35 /2009 () //	AOR20220001662C202500242
88	D-CRP/50376/2025	RASMITA PATRA VS SAROJ KUMAR PRADHAN	SUBRATA MISHRA VS	// () //	
89	D-FAO/50313/2025	K. LAKSHMI REDDY VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// () //	
90	D-MACA/50312/2025	KANDEI DIGAL VS AMARESH SAHANHI	AMIYA KUMAR MOHANTY VS	// () //	
91	D-MACA/50442/2025	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.	AMBARISH DASH	//	

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		VS	VS	()	
		MITALI SASINI @ MITALI SENAPATI		//	
92	D-MSA/50343/2025	M/S. RDA SOLUTIONS PVT. LTD.	JAGAMOCHAN PATTANAIAK	//	
		VS	VS	()	
		ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR		//	
93	D-RSA/50369/2025	DRAUPADI PRADHAN	SUMITRA MOHANTY	//	
		VS	VS	()	
		DEBANANDA SAHU		//	
94	D-RVWPET/50444/2025	SIBA PRASAD PANDA	CHITTARANJAN DAS	//	AOR20220004051C202500037
		VS	VS	()	
		CHAIRMAN, REPRESENTING, NATIONAL SMALL INDUSTRIES CORPORATION LTD		//	
95	D-TRP(C)/50351/2025	SARAJINI KHATUA	KAMALAKANTA MOHANTA	//	
	TRP(C)/428/2025	VS	VS	JUDGE, FAMILY COURT, NAYAGARH(Nayagarh)	
		DIPU JENA		CP/0000086/2025	
96	D-TRP(C)/50353/2025	KUMARI SARITA @ SARITA MAHALIK	BIJAY KUMAR BEHERA	//	AOR20220001736C202500116
		VS	VS	()	
		SMRUTI RANJAN PAIKRAY		//	
97	D-TRP(C)/50394/2025	PRATYASHA MOHANTY	ASHOK KUMAR BEHERA	//	
		VS	VS	()	
		PRITAM KUMAR RAY		//	
98	D-WA/50330/2025	SUBHADRA SAHOO	MADAN MOHAN SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-WA/50334/2025	PUJA BEHERA	MADAN MOHAN SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-WA/50339/2025	STATE OF ODISHA	SANJIB SWAIN,A.G.A	//	LOD20240000194C202500486
		VS	VS	()	
		GYANAMANI MOHAPATRA		//	
101	D-WA/50341/2025	STATE OF ODISHA	SANJIB SWAIN,A.G.A	//	LOD20240000172C202500466
		VS	VS	()	
		SRADHANJALI MOHAPATRA		//	
102	D-WA/50348/2025	STATE OF ODISHA	SANJIB SWAIN,A.G.A	//	LOD20240000200C202500487
		VS	VS	()	

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103	D-WA/50349/2025	PREMALATA DAS STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000194C202500487
104	D-WA/50350/2025	BINOD KUMAR MOHARANA STATE OF ODISHA VS	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000172C202500467
105	D-WA/50352/2025	MUKUNDA CHANDRA MAHANTA STATE OF ODISHA VS	AISHWARYA DASH,A.S.C VS	// // ()	LOD20240000200C202500488
106	D-WA/50367/2025	NILAMANI MISHRA STATE OF ODISHA VS	ARABINDA TRIPATHY,A.G.A VS	// // ()	LOD20240000172C202500468
107	D-WA/50406/2025	FIRDOUS NARSIN STATE OF ODISHA VS	RAJANI BHUSAN MISHRA,A.G.A VS	// // ()	LOD20240000172C202500470
108	D-WP(C)/50309/2025	DILLIP KUMAR TIRKEY MAHIA NAIK VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500205
109	D-WP(C)/50310/2025	STATE OF ODISHA GANESH PRASAD BARIK VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500204
110	D-WP(C)/50311/2025	STATE OF ODISHA JITEN KUMAR NAYAK VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500206
111	D-WP(C)/50314/2025	STATE OF ODISHA DILIP KUMAR PATRA VS	SUSHANTA KUMAR PRADHAN VS	// // ()	
112	D-WP(C)/50315/2025	STATE OF ODISHA JIKUN KUMAR PATRA VS	SUSHANTA KUMAR PRADHAN VS	// // ()	
113	D-WP(C)/50316/2025	STATE OF ODISHA SIBA PRASAD SETHI VS COLLECTOR, BHADRAK	RABI NARAYAN PANDA VS	// // ()	

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114	D-WP(C)/50317/2025	ABINASH BEHERA VS REGIONAL MANAGER BANK OF INDIA, KHURDA	RABI NARAYAN PANDA VS REGIONAL MANAGER BANK OF INDIA, KHURDA	// () //	
115	D-WP(C)/50321/2025 WP(C)/34852/2025	ABDUS SALAM SK VS STATE OF ODISHA	PRAVIN KUMAR HOTA VS STATE OF ODISHA	// () //	
116	D-WP(C)/50323/2025	PRAMOD KUMAR BARISAL VS STATE OF ODISHA	RAJJEET ROY VS STATE OF ODISHA	// () //	AOR20220001462C202500144
117	D-WP(C)/50325/2025	MOHAN SUNDAR MOHANTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS STATE OF ODISHA	// () //	AOR20220001583C202500085
118	D-WP(C)/50326/2025	PUSPANJALI SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS STATE OF ODISHA	// () //	AOR20220001583C202500086
119	D-WP(C)/50327/2025	KRUSHNA CHANDRA SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS STATE OF ODISHA	// () //	AOR20220001583C202500084
120	D-WP(C)/50328/2025	BENUDHAR BASANTARA VS STATE OF ODISHA	SOMA PATNAIK VS STATE OF ODISHA	// () //	AOD20240000363C202500046
121	D-WP(C)/50329/2025	RANGALATA SWAIN VS STATE OF ODISHA	SOMA PATNAIK VS STATE OF ODISHA	// () //	AOD20240000363C202500045
122	D-WP(C)/50331/2025	PRIYANKA PRIYADARSHINI PARIDA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS STATE OF ODISHA	// () //	
123	D-WP(C)/50332/2025 WP(C)/34870/2025	BIJAY KRUSHNA PRADHAN VS STATE OF ORISSA	SUSHANTA KUMAR MISHRA VS STATE OF ORISSA	// () //	
124	D-WP(C)/50340/2025	STATE BANK OF INDIA VS CENTRAL BUREAU OF INVESTIGATION(CRIMINAL BRANCH), NEW DELHI	ADYASIDHI MISHRA VS CENTRAL BUREAU OF INVESTIGATION(CRIMINAL BRANCH), NEW DELHI	// () //	
125	D-WP(C)/50342/2025	SAROJ KANTA RAY	SANGRAM JENA	//	

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FILING REPORT AS ON :04/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/50344/2025	RAI SRI CHINMAYA SRICHANDAN	AMIT PRASAD BOSE	//	
	WP(C)/34872/2025	VS	VS	0	
		RAI SRI ACHYUTANANDA SRICHANDAN, BHUBANESWAR		//	
127	D-WP(C)/50345/2025	ASHOK KUMAR SAI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
128	D-WP(C)/50346/2025	KAMAL LOCHAN BISWAL	SHREEKANTA PRASAD SAHOO (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/50347/2025	PRAHALLAD MOHANTY	BIBHU PRASAD PANDA	//	
	WP(C)/34875/2025	VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/50354/2025	BARAPAHAD WOMEN SELF HELP GROUP	RAJJEET ROY	//	AOR20220001462C202500147
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/50355/2025	PRASANTA KUMAR KACHIM	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/50357/2025	ALINA NAYAK	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/50358/2025	RAJIB LOCHAN MISHRA	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/50359/2025	SHRI NIRMALA BEHERA	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/50360/2025	SUBHASMITA ROUT	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/50361/2025	RADHAKANTA MISHRA	AMIT PRASAD BOSE	//	
		VS	VS	0	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/50363/2025	STATE OF ODISHA SUJATA DAS VS	SAMIR KUMAR MISHRA VS	// // ()	
138	D-WP(C)/50364/2025	STATE OF ODISHA MINATIRANI MADHEI VS	SAMIR KUMAR MISHRA VS	// // ()	
139	D-WP(C)/50368/2025	STATE OF ODISHA SARAT CHANDRA MISHRA VS	KURESH PRASAD DASH VS	// // ()	AOR20220001390C202500081
140	D-WP(C)/50370/2025	STATE OF ODISHA SATYAJIT PUHAN VS	SK. ZAFARULLA VS	// // ()	
141	D-WP(C)/50371/2025	STATE OF ODISHA SUBASH CHANDRA MISHRA VS	AMIT PRASAD BOSE VS	// // ()	
142	D-WP(C)/50372/2025	STATE OF ODISHA CHANDANA SWAIN VS	BHAGABAN BEHERA VS	// // ()	
143	D-WP(C)/50373/2025	STATE OF ODISHA ROYAL SUNDARAM ALLIANCE ISNURACE COMPANY VS	AMIRULI KHAN VS	// // ()	
144	D-WP(C)/50374/2025	CHANDRAMA HARIJAN SUSHIL KUMAR MISHRA VS	AMIT PRASAD BOSE VS	// // ()	
145	D-WP(C)/50375/2025	STATE OF ODISHA MANJIT BEURIA VS	ABHAYA KUMAR BEHERA VS	// // ()	
146	D-WP(C)/50377/2025	STATE OF ODISHA GHANAKESHI SAHU VS	KUNAL KUMAR SWAIN VS	// // ()	
147	D-WP(C)/50378/2025	BOARD OF SECONDARY EDUCATION, CUTTACK, ODISHA M/S LANDMARK, KHORDHA VS	BIREN SANKAR TRIPATHY VS	// // ()	
		MANAGING DIRECTOR, ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), BBSR			

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/50379/2025	NIRANJAN SWAIN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
149	D-WP(C)/50381/2025	GIJNYASA PATEL VS BOARD OF SECONDARY EDUCATION, CUTTACK, ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
150	D-WP(C)/50382/2025	SANJAYA KUMAR MENDULI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
151	D-WP(C)/50384/2025	M/S CHOUDHURY MEDICAL STORE, BBSR VS UNION OF INDIA	PAMI RATH VS	// 0 //	
152	D-WP(C)/50385/2025	RIYA PATEL VS BOARD OF SECONDARY EDUCATION, CUTTACK, ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
153	D-WP(C)/50386/2025	MS.ARUNA RANA VS BOARD OF SECONADARY EDUCATION, ODISHA, CUTTACK	KUNAL KUMAR SWAIN VS	// 0 //	
154	D-WP(C)/50387/2025	SATISH CHANDRA RAY VS STATE OF ODISHA	HIMANSU BHUSAN SUTAR VS	// 0 //	
155	D-WP(C)/50388/2025	NARAYAN PATRA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	// 0 //	
156	D-WP(C)/50389/2025	DR.BISHNU PRASAD DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
157	D-WP(C)/50390/2025	SUDHANSU SEKHAR MISHRA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	// 0 //	
158	D-WP(C)/50391/2025	RAJARAM SINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
159	D-WP(C)/50392/2025	GURU PRASAD DAKUA	BISWABIHARI MOHANTY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/50393/2025	MANAGING COMMITTEE OF TARAKABEDA KUMUR	SUNIL KUMAR SWAIN, DHENKANAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/50395/2025	RABINARAYAN SAMANTARAY	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		THE DIRECTOR CONSOLIDATION, ORISSA, CUTTACK		//	
162	D-WP(C)/50396/2025	DWARIKANATH DAS	SUSANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/50399/2025	KONGITI KAMALA @ K.KAMALA	LAXMINARAYAN PATEL	//	
		VS	VS	0	
		SUB DIVISIONAL MAGISTRATE, GAJAPATI, PARLAKHEMUNDI, GAJAPATI		//	
164	D-WP(C)/50400/2025	P.SUBHENDU KUMAR	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/50401/2025	SABITA MOHANTY	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/50402/2025	NARASINGHA PADHAN	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/50403/2025	GOBINDA CHANDRA BHUYAN	SWARUP KUMAR PATNAIK	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
168	D-WP(C)/50407/2025	BANK OF BARODA, BBSR	KHAN MAHMOODUL HASAN NIAMATI	//	
		VS	VS	0	
		LEARNED CHIEF JUDICIAL MAGISTRATE-CUM-ASST. SESSIONS JUDGE, KHURDHA		//	
169	D-WP(C)/50408/2025	XAVIER KUMAR NAIK	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/50409/2025	MOUSUMI BEHERA	SHASHI BHUSAN JENA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/50410/2025	STATE OF ORISSA DAMBARUDHAR SABAR VS	ASIT KUMAR NAYAK VS	// // 0	
172	D-WP(C)/50411/2025	STATE OF ODISHA BHABANI SANKAR MISHRA VS	BHASKAR CHANDRA PANDA VS	// // 0	
173	D-WP(C)/50412/2025	STATE OF ODISHA BISWARANJAN PANDA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
174	D-WP(C)/50413/2025	STATE OF ODISHA SAHADEV JAL VS	SARADA DASH VS	// // 0	
175	D-WP(C)/50414/2025	STATE OF ODISHA BASANTA KUMAR BASTIA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
176	D-WP(C)/50415/2025	STATE OF ODISHA S.SACHIDANANDA ACHARYA VS	ADYASIDHI MISHRA VS	// // 0	
177	D-WP(C)/50416/2025	STATE OF ODISHA KHIRESWARI BISHI VS	ALOK KUMAR PANDA VS	// // 0	
178	D-WP(C)/50417/2025	STATE OF ODISHA SRIDHAR DASH VS	SUBHADUTTA ROUSTRAY VS	// // 0	
179	D-WP(C)/50418/2025	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	SARTHAK MISHRA VS	// // 0	
180	D-WP(C)/50419/2025	STATE OF ODISHA JYOSNA PATEL VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
181	D-WP(C)/50420/2025	SOUTH EAST RAILWAY, WEST BENGAL SUSHIL KUMAR CHOUDHURY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/50421/2025	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	MADHUSMITA KANUNGO VS	// 0 //	AOD20240000479C202500012
183	D-WP(C)/50422/2025	BAIDEHI BAGH VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
184	D-WP(C)/50423/2025	ROSHNI RANA VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
185	D-WP(C)/50424/2025	PRASANTA KUMAR RATH VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
186	D-WP(C)/50425/2025	PRAVAT KUMAR ROUT VS EXECUTIVE ENGINEER (ELECTRICAL), BCDD-II	ASHOK KUMAR BEHERA VS	// 0 //	
187	D-WP(C)/50426/2025	KALYANI DASH VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500141
188	D-WP(C)/50427/2025	NARAYAN BEHERA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //	AOD20240000545C202500023
189	D-WP(C)/50428/2025	GOBARDHAN HANS VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
190	D-WP(C)/50429/2025	MADHUBALA BUDHIA VS STATE OF ODISHA	DIPTENDU SUNDAR RAY VS	// 0 //	
191	D-WP(C)/50430/2025	BHUBANESWAR SABAR VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
192	D-WP(C)/50431/2025	SUBHRANSHU SEKHAR PADHI VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
193	D-WP(C)/50432/2025	KAILASH CHANDRA BISWAL	ABHAYA KUMAR BEHERA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/50433/2025	LAND ACQUISITION OFFICER CUM COMPETENT AUTHORITY, KHURDA	DHARMOY KUMAR SAHOO	//	
		VS	VS	()	
		ANANTA CHARAN SAHOO		//	
195	D-WP(C)/50434/2025	BISHNU CHARAN BAG	BIVUDATTA CHALAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/50435/2025	SHIBA PRASAD JENA	LAMBODAR PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WP(C)/50436/2025	RAMESH CHANDRA PRADHAN	LAMBODAR PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/50437/2025	SALILA KUMAR RATH	DURGA PRASAD PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/50438/2025	SANTOSH KUMAR DARJEE	T. DHIREN KUMAR DORA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/50439/2025	SALILA KUMAR RATH	DURGA PRASAD PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/50440/2025	MALATILATA BEHERA	JAGAJIBAN PRADHAN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/37692/2025	BADRINARAYAN SAHOO	ARUN KUMAR PATRA	NAYAGARH /457 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/37693/2025	BADUDI @ MANGULI @ MANGULU SAU	DEBASIS SAHOO	NANDIPADA /346 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/37694/2025	BADUDI @ MANGULI @ MANGULU SAU	DEBASIS SAHOO	PANDAPADA /348 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/37695/2025	STATE OF ODISHA ROHIT KUNDU VS	DR. PURUSOTTAM CHULI VS	// RAMBHA (KHALLIKOTE) /362 /2025 ()	
206	D-ABLAPL/37696/2025	STATE OF ODISHA BADUDI @ MANGULI @ MANGULU SAU VS	DEBASIS SAHOO VS	// NANDIPADA /349 /2025 ()	
207	D-ABLAPL/37697/2025	STATE OF ODISHA BADUDI @ MANGULI @ MANGULU SAU VS	DEBASIS SAHOO VS	// NANDIPADA /347 /2025 ()	
208	D-ABLAPL/37708/2025	STATE OF ODISHA CHIRANJIBI JENA VS	RAJAT KUMAR PANDA VS	// DHAULI PS /272 /2025 ()	
209	D-ABLAPL/37710/2025	STATE OF ODISHA BHARAT YADAV VS	KABINDRANATH SINGH VS	// ROURKELA GRPS. /139 /2025 ()	AOR20230000581C202500002
210	D-ABLAPL/37711/2025	STATE OF ODISHA SUJIT KUMAR NAYAK VS	BISWORANJAN SWAIN VS	// BHANDARIPOKHARI /517 /2025 ()	
211	D-ABLAPL/37712/2025	STATE OF ODISHA NARI @ NARENDRA BISWAL VS	BIPIN KUMAR NAYAK VS	// NIMAPADA /351 /2025 ()	
212	D-ABLAPL/37718/2025	STATE OF ODISHA SAROJ MALIK VS	ASHUTOSH PATTANAIK VS	// PATTAMUNDAI RURAL PS /70 /2025 ()	AOR20220001631C202500334
213	D-ABLAPL/37719/2025	STATE OF ODISHA SAROJ KUMAR SAHOO VS	DEBASISH PATNAIK VS	// JARADA /326 /2025 ()	
214	D-ABLAPL/37722/2025	STATE OF ODISHA SANJAY JENA VS	SAMAPIKA MISHRA VS	// BHANDARIPOKHARI /405 /2025 ()	
215	D-ABLAPL/37727/2025	STATE OF ODISHA LAXMIDHAR @ LAKSHMIDHAR MAHALIK VS	PRASANT KUMAR BARIK VS	// TIHIDI /386 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/37734/2025	PRASANT KUMAR SETHY VS STATE OF ODISHA	AVIRAM PATRA VS	BALIANTA P.S. /598 /2025 () //	
217	D-ABLAPL/37735/2025	SANDEEP @ SANDEEP MOHANTY VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	SALIPUR /273 /2025 () //	
218	D-ABLAPL/37737/2025	SIBA @ SIBANANDA SAHOO VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BHADRAK RURAL /669 /2025 () //	
219	D-ABLAPL/37742/2025	CHITARANJAN BALIARSINGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /245 /2025 () //	
220	D-ABLAPL/37744/2025	UDAYA DAS VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /595 /2025 () //	
221	D-ABLAPL/37745/2025	KALPANA BEHERA VS STATE OF ODISHA	SANJAY KUMAR DAS VS	GOPALPUR /196 /2025 () //	
222	D-ABLAPL/37751/2025	DHARANI BHUSAN HAZRA @ DHARANI MISHRA HAZRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /220 /2025 () //	
223	D-ABLAPL/37752/2025	PARESH CHANDRA PRADHAN @ PARESH PRADHAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /341 /2025 () //	
224	D-ABLAPL/37754/2025	SRIMATI NAIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARBIL /412 /2025 () //	
225	D-ABLAPL/37758/2025	MAHAMMAD YUSUF VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	BAMBARI /223 /2025 () //	
226	D-ABLAPL/37771/2025	RAJAT KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	ODAGAON /345 /2025 () //	
227	D-ABLAPL/37774/2025	SANJIB KUMAR ROUT	MANASI MOHAPATRA	NAYAPALLI P.S. /230 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
228	D-ABLAPL/37777/2025	VS STATE OF ODISHA RANJAN DAS @ KALIA	VS PRAVASH CHANDRA JENA	() // JALESWAR /400 /2025	
229	D-ABLAPL/37778/2025	VS STATE OF ODISHA GOPAL DAS ADHIKARI	VS PRAVASH CHANDRA JENA	() // JALESWAR /545 /2023	
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :04/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/50376/2025 CRP/ /	RASMITA PATRA MP	SUBRATA MISHRA	98/2025
2	D-MSA/50343/2025 MSA/ /	M/S. RDA SOLUTIONS PVT. LTD. MP	JAGAMOHAN PATTANAIAK	134/2025
3	D-ELPET/29664/2024 ELPET/5/2024	BRAJAMOHAN PRADHAN MP	M/S BIDYADHAR MISHRA, M/S TARINI KANTA BISWAL, MRS. R.R. PA	135/2025
4	D-CRLMP/37736/2025 CRLMP/ /	MANAS RANJAN SETHI MP	GHANASHYAM MUDULI	267/2025
5	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	321/2025
6	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	322/2025
7	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	323/2025
8	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	324/2025
9	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	325/2025
10	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	326/2025
11	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	327/2025
12	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	328/2025
13	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	329/2025
14	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	330/2025
15	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	331/2025
16	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	332/2025
17	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	333/2025
18	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	334/2025
19	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	335/2025
20	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	336/2025
21	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	337/2025
22	D-SA/5/1998 SA/5/1998	MATAKA MALLIK MP	M/S.Y.S.N.MURTY	338/2025
23	D-JCRLA/17393/2024 JCRLA/85/2024	KANDHA GOUDA MP	M/S. BINAPANI TRIPATHY, NANDINI TRIPATHY	410/2025
24	D-TRP(C)/44133/2024 TRP(C)/324/2024	ANJALI MOHAPATRA MP	SAMVIT MOHANTY	463/2025
25	D-TRP(C)/50351/2025 TRP(C)/428/2025	SARAJINI KHATUA MP	KAMALAKANTA MOHANTA	464/2025
26	D-TRP(C)/50353/2025	KUMARI SARITA @ SARITA MAHALIK	BIJAY KUMAR BEHERA	

	TRP(C)/ /	MP		465/2025
27	D-TRP(C)/50394/2025	PRATYASHA MOHANTY	ASHOK KUMAR BEHERA	
	TRP(C)/ /	MP		466/2025
28	D-CONTC/50318/2025	JAGANNATH DASH	ADV.	
	CONTC/ /	MP		489/2025
29	D-CONTC/652/2016	RAJKISHORE MAHAPATRA	M/S.	
	CONTC/652/2016	MP		490/2025
30	D-RVWPET/50298/2025	M/S. WINNERS PHARMA	ATUL TRIPATHY	
	RVWPET/ /	MP		495/2025
31	D-CMAPL/44699/2025	SAUBHAGINI BHOI	ADV.	
	CMAPL/341/2025	MP		582/2025
32	D-CMAPL/50383/2025	GOBINDA GOUDA	ADV.	
	CMAPL/ /	MP		583/2025
33	D-RPFAM/47925/2025	NIRMALA RAY	AUROVINDA MOHANTY	
	RPFAM/ /	MP		586/2025
34	D-RPFAM/43251/2025	KUMUD MANGARAJ	ADHIRAJ MOHANTY	
	RPFAM/ /	MP		587/2025
35	D-BLAPL/33038/2025	JUGUNU KHAN @ ZABID KURESI		
	BLAPL/11417/2025	MP		1140/2025
36	D-BLAPL/23608/2024	PRAVAS KUMAR PRADHAN		
	BLAPL/7979/2024	MP		1141/2025
37	D-CRLREV/37691/2025	PAKUA @ BISWA RANJAN ROUT	ASHOK KUMAR SAHOO	
	CRLREV/ /	MP		1483/2025
38	D-CRLREV/36640/2025	KAMALAKANTA DAS	RAJENDRA NARAYAN ROUT	
	CRLREV/988/2025	MP		1484/2025
39	D-CRLREV/33959/2025	JUGAL KISHORE SAHU	NIRANJAN LENKA	
	CRLREV/930/2025	MP		1485/2025
40	D-CRLREV/33956/2025	JUGAL KISHORE SAHU	NIRANJAN LENKA	
	CRLREV/944/2025	MP		1486/2025
41	D-CRLREV/552/2011	SAMBHU SARAN GOSWAMI	M/S.AMAR KU.MOHANTY, GEETARANI MALLICK	
	CRLREV/552/2011	MP		1487/2025
42	D-CRLREV/37724/2025	BADRI NARAYAN MISHRA	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1488/2025
43	D-CRLREV/37741/2025	GOKULA MANGARAJ	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1489/2025
44	D-CRLREV/37741/2025	GOKULA MANGARAJ	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1490/2025
45	D-CRLREV/37748/2025	JAGANNATH MEHER	HIMANSHU SEKHAR MISHRA	
	CRLREV/ /	MP		1491/2025
46	D-CRLREV/37755/2025	SURENDRA TANDI	SATYA NARAYAN MISHRA 4	
	CRLREV/ /	MP		1492/2025
47	D-CRLREV/37753/2025	ARYAMAN PATTNAYAK	SHREYA PATNAIK	
	CRLREV/ /	MP		1493/2025
48	D-CRLREV/37766/2025	AMBARISH DASH	SURYAKANTA DWIBEDI	
	CRLREV/ /	MP		1494/2025
49	D-CRLREV/37769/2025	AKSHYA KUMAR BEHERA	GOURAV MOHANTY	
	CRLREV/ /	MP		1495/2025
50	D-CRLREV/37769/2025	AKSHYA KUMAR BEHERA	GOURAV MOHANTY	
	CRLREV/ /	MP		1496/2025
51	D-CRLREV/37780/2025	MADAN MOHAN BISWAL	RAJIV KUMAR MAHANTA	
	CRLREV/ /	MP		1497/2025
52	D-CRLREV/37780/2025	MADAN MOHAN BISWAL	RAJIV KUMAR MAHANTA	
	CRLREV/ /	MP		1498/2025
53	D-CMP/50304/2025	SURYAMANI MOHAPATRA	RAJJEET ROY	
	CMP/ /	MP		2020/2025
54	D-CMP/42110/2024	JAMINI DEVI JAIN @ JAMUNA BAI JAIN	NIRANJAN SINGH (1)	
	CMP/1148/2024	MP		2021/2025
55	D-CMP/49749/2025	BARSA BAISALI	PRASANTA KUMAR SATAPATHY	
	CMP/1939/2025	MP		2022/2025
56	D-CMP/50324/2025	KAUSALYA SWAIN	MAHESWAR MOHANTY	
	CMP/ /	MP		2023/2025
57	D-CMP/50380/2025	BINODINI MAHAPATRA	SUBRATA MISHRA	
	CMP/ /	MP		2024/2025

58	D-CMP/50398/2025 CMP/ /	PRAMOD KUMAR AGRAWAL MP	BASUDEV MISHRA	2025/2025
59	D-CMP/50404/2025 CMP/ /	DANIEL NAYAK MP	SUSANTA KUMAR LENKA	2026/2025
60	D-ABLAPL/24987/2025 ABLAPL/10164/2025	SURYAKANTA MAHAPATRA @ SURYAKANTA MOHAPATRA MP		2170/2025
61	D-ABLAPL/27672/2025 ABLAPL/10749/2025	SUMAN PARIDA MP	KULDEEP MOHANTY	2171/2025
62	D-ABLAPL/33298/2025 ABLAPL/12717/2025	ABHISHEK AGRAWAL @ LALA MP	SHREETAM BEHERA	2172/2025
63	D-ABLAPL/23687/2024 ABLAPL/8596/2024	SURATI DEY MP		2173/2025
64	D-ABLAPL/26837/2024 ABLAPL/10025/2024	RAKESH KUMAR SAHASMALL @ RAKESH SAHASMALL @ RAJESH SASMAL MP		2174/2025
65	D-MACA/1352/2015 MACA/1352/2015	BRANCH MANAGER,ORIENTAL INSURANCE MP	SC. A. KHAN	2759/2025
66	D-MACA/1352/2015 MACA/1352/2015	BRANCH MANAGER,ORIENTAL INSURANCE MP	SC. A. KHAN	2760/2025
67	D-MACA/1352/2015 MACA/1352/2015	BRANCH MANAGER,ORIENTAL INSURANCE MP	SC. A. KHAN	2761/2025
68	D-MACA/35/2014 MACA/35/2014	MOUNIA SABAR MP	KAPILA CHARAN NAYAK	2762/2025
69	D-MACA/50312/2025 MACA/ /	KANDEI DIGAL MP	AMIYA KUMAR MOHANTY	2763/2025
70	D-CRLA/34622/2025 CRLA/1363/2025	MD. SAKIB MP	AMRITA MISHRA	3349/2025
71	D-CRLA/34622/2025 CRLA/1363/2025	MD. SAKIB MP	AMRITA MISHRA	3350/2025
72	D-CRLA/34622/2025 CRLA/1363/2025	MD. SAKIB MP	AMRITA MISHRA	3351/2025
73	D-CRLA/37700/2025 CRLA/ /	RINKU GURU MP	SANJAYA NARAYAN SAHOO	3352/2025
74	D-CRLA/37700/2025 CRLA/ /	RINKU GURU MP	SANJAYA NARAYAN SAHOO	3353/2025
75	D-CRLA/37738/2025 CRLA/ /	AGURU NAGA MP	DEBASIS SARANGI	3354/2025
76	D-CRLA/37738/2025 CRLA/ /	AGURU NAGA MP	DEBASIS SARANGI	3355/2025
77	D-CRLA/5147/2025 CRLA/238/2025	DINABANDHU BHATRA MP	ANIRUDHA DAS	3356/2025
78	D-CRLA/37746/2025 CRLA/ /	CHANDAN @ SACHIN MALLIK @ SACHIN MP	SUSANTA KUMAR ROUT	3357/2025
79	D-CRLA/37746/2025 CRLA/ /	CHANDAN @ SACHIN MALLIK @ SACHIN MP	SUSANTA KUMAR ROUT	3358/2025
80	D-CRLA/37746/2025 CRLA/ /	CHANDAN @ SACHIN MALLIK @ SACHIN MP	SUSANTA KUMAR ROUT	3359/2025
81	D-CRLA/37750/2025 CRLA/ /	KUNA @ NIRMAL BEHERA MP	SUSANTA KUMAR ROUT	3360/2025
82	D-CRLA/530/2018 CRLA/530/2018	PADMA CHARAN BARIK MP	SUJATA JENA, SUJATA JENA	3361/2025
83	D-CRLA/37750/2025 CRLA/ /	KUNA @ NIRMAL BEHERA MP	SUSANTA KUMAR ROUT	3361/2025
84	D-CRLA/945/2019 CRLA/945/2019	ANIL NATH MP	SWAYAMPRAVA DASH	3362/2025
85	D-CRLMC/37513/2025 CRLMC/5150/2025	MADHUSMITA NAYAK MP	BISWABHUSAN DAS	3670/2025
86	D-CRLMC/37703/2025 CRLMC/ /	GOURAV KUMAR AGRAWAL @ KALLU MP	PRASHANTA KUMAR NAYAK	3671/2025
87	D-CRLMC/34925/2024 CRLMC/4521/2024	USHARANI SAHOO MP		3672/2025
88	D-CRLMC/37715/2025 CRLMC/ /	SK. INZAMUL @ SK. INZAMUL HAQK MP	PRAKASH CHANDRA DASH	3673/2025
89	D-CRLMC/37723/2025	MINATI MOHANTY	JEMIMA SARKAR	

	CRLMC/5176/2025	MP		3674/2025
90	D-CRLMC/33715/2025	BISWANATH SAMAL		
	CRLMC/4596/2025	MP		3675/2025
91	D-CRLMC/37739/2025	MD. KHALIL ANSARI	ANJAN KUMAR BISWAL	
	CRLMC/ /	MP		3676/2025
92	D-CRLMC/36766/2025	RAJESH KUMAR PATRA	SOUBHAGYA SWAIN	
	CRLMC/ /	MP		3677/2025
93	D-CRLMC/37747/2025	RANJULATA PRADHAN	SUSANTA KUMAR BARAL	
	CRLMC/ /	MP		3678/2025
94	D-CRLMC/37770/2025	MANISH GUPTA	LALIT KUMAR MAHARANA	
	CRLMC/ /	MP		3679/2025
95	D-CRLMC/37770/2025	MANISH GUPTA	LALIT KUMAR MAHARANA	
	CRLMC/ /	MP		3680/2025
96	D-CRLMC/37773/2025	RAUSHAN KUMAR	AVIJIT PATNAIK	
	CRLMC/ /	MP		3681/2025
97	D-CRLMC/37773/2025	RAUSHAN KUMAR	AVIJIT PATNAIK	
	CRLMC/ /	MP		3682/2025
98	D-CRLMC/37776/2025	PURENDRA KUMAR SETHY	BIDYADHAR MANSING	
	CRLMC/ /	MP		3683/2025
99	D-CRLMC/37776/2025	PURENDRA KUMAR SETHY	BIDYADHAR MANSING	
	CRLMC/ /	MP		3684/2025
100	D-WA/50330/2025	SUBHADRA SAHOO	MADAN MOHAN SWAIN	
	WA/ /	MP		4680/2025
101	D-WA/50334/2025	PUJA BEHERA	MADAN MOHAN SWAIN	
	WA/ /	MP		4681/2025
102	D-WA/47732/2025	KESHAB CHANDRA SAHU	HARMOHAN DHAL	
	WA/ /	MP		4682/2025
103	D-WA/47732/2025	KESHAB CHANDRA SAHU	HARMOHAN DHAL	
	WA/ /	MP		4683/2025
104	D-WA/5473/2025	BISWARANJAN MOHANTY	SARADA PRASANNA SARANGI, MR. PRAFULLA KU RATH, MR. BUDH	
	WA/365/2025	MP		4684/2025
105	D-WA/50339/2025	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		4685/2025
106	D-WA/50339/2025	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		4686/2025
107	D-WA/50341/2025	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		4687/2025
108	D-WA/50341/2025	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		4688/2025
109	D-WA/50348/2025	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		4689/2025
110	D-WA/50348/2025	STATE OF ODISHA	SANJIB SWAIN,A.G.A	
	WA/ /	MP		4690/2025
111	D-WA/50349/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		4691/2025
112	D-WA/50349/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		4692/2025
113	D-WA/50350/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		4693/2025
114	D-WA/50350/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	
	WA/ /	MP		4694/2025
115	D-WA/50352/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		4695/2025
116	D-WA/50352/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		4696/2025
117	D-WA/50367/2025	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		4697/2025
118	D-WA/50367/2025	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		4698/2025
119	D-WA/50406/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		4699/2025
120	D-WA/50406/2025	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/ /	MP		4700/2025

121	D-WP(C)/40007/2025 WP(C)/27397/2025	BINOD BIHARI MISHRA MP	SRIKAR KUMAR RATH	21837/2025
122	D-WP(C)/46731/2025 WP(C)/32487/2025	SUMI SINGH SAMBURAI MP	SWAPNIL ROY	21838/2025
123	D-WP(C)/40572/2025 WP(C)/30186/2025	PRAKASH NAYAK MP	BAMADEV BARAL	21839/2025
124	D-WP(C)/40572/2025 WP(C)/30186/2025	PRAKASH NAYAK MP	BAMADEV BARAL	21840/2025
125	D-WP(C)/27516/2025 WP(C)/19140/2025	TAMANNA PATANAIAK MP		21841/2025
126	D-WP(C)/22040/2023 WP(C)/22040/2023	BASANTA KUMAR SAHOO MP	RAMA KRISHNA BISOI	21842/2025
127	D-WP(C)/47423/2025 WP(C)/33445/2025	NARENDRA LENKA MP	BHUBANESWAR DASH	21843/2025
128	D-WP(C)/50321/2025 WP(C)/34852/2025	ABDUS SALAM SK MP	PRAVIN KUMAR HOTA	21844/2025
129	D-WP(C)/50323/2025 WP(C)/ /	PRAMOD KUMAR BARISAL MP	RAJJEET ROY	21845/2025
130	D-WP(C)/8834/2014 WP(C)/8834/2014	JYOTSNA SWAIN MP	M/S.PABITRA KU.NAYAK, BIBEKANANDA BHUYAN (SR. ADV.)	21846/2025
131	D-WP(C)/42881/2025 WP(C)/31114/2025	SOUDAMINI PATTANAIAK MP	RASHMI KANTA ACHARYA	21847/2025
132	D-WP(C)/42881/2025 WP(C)/31114/2025	SOUDAMINI PATTANAIAK MP	RASHMI KANTA ACHARYA	21848/2025
133	D-WP(C)/50331/2025 WP(C)/ /	PRIYANKA PRIYADARSHINI PARIDA MP	SANKARACHARYA CHOUDHURY	21849/2025
134	D-WP(C)/50332/2025 WP(C)/34870/2025	BIJAY KRUSHNA PRADHAN MP	SUSHANTA KUMAR MISHRA	21850/2025
135	D-WP(C)/50342/2025 WP(C)/ /	SAROJ KANTA RAY MP	SANGRAM JENA	21851/2025
136	D-WP(C)/50344/2025 WP(C)/34872/2025	RAI SRI CHINMAYA SRICHANDAN MP	AMIT PRASAD BOSE	21852/2025
137	D-WP(C)/50345/2025 WP(C)/ /	ASHOK KUMAR SAI MP	PRASANTA KUMAR SATAPATHY	21853/2025
138	D-WP(C)/50344/2025 WP(C)/34872/2025	RAI SRI CHINMAYA SRICHANDAN MP	AMIT PRASAD BOSE	21854/2025
139	D-WP(C)/50347/2025 WP(C)/34875/2025	PRAHALLAD MOHANTY MP	BIBHU PRASAD PANDA	21855/2025
140	D-WP(C)/27370/2024 WP(C)/16334/2024	PYASA PATTANAIAK MP	SAIBRATA RATH, MR.P.K.RATH (Sr.Adv.)	21856/2025
141	D-WP(C)/50354/2025 WP(C)/ /	BARAPAHAD WOMEN SELF HELP GROUP MP	RAJJEET ROY	21857/2025
142	D-WP(C)/50358/2025 WP(C)/ /	RAJIB LOCHAN MISHRA MP	AMIT PRASAD BOSE	21858/2025
143	D-WP(C)/50361/2025 WP(C)/ /	RADHAKANTA MISHRA MP	AMIT PRASAD BOSE	21859/2025
144	D-WP(C)/42949/2025 WP(C)/29855/2025	PRABHAT KUMAR CHAMPATI MP		21860/2025
145	D-WP(C)/50363/2025 WP(C)/ /	SUJATA DAS MP	SAMIR KUMAR MISHRA	21861/2025
146	D-WP(C)/50364/2025 WP(C)/ /	MINATIRANI MADHEI MP	SAMIR KUMAR MISHRA	21862/2025
147	D-WP(C)/50370/2025 WP(C)/ /	SATYAJIT PUHAN MP	SK. ZAFARULLA	21863/2025
148	D-WP(C)/50248/2025 WP(C)/ /	BASANT KUMAR SAHOO MP	BRAHMANANDA TRIPATHY	21864/2025
149	D-WP(C)/50371/2025 WP(C)/ /	SUBASH CHANDRA MISHRA MP	AMIT PRASAD BOSE	21865/2025
150	D-WP(C)/50372/2025 WP(C)/ /	CHANDANA SWAIN MP	BHAGABAN BEHERA	21866/2025
151	D-WP(C)/50374/2025 WP(C)/ /	SUSHIL KUMAR MISHRA MP	AMIT PRASAD BOSE	21867/2025
152	D-WP(C)/48491/2025	RIPLEY SHIPPING PRIVATE LIMITED, KOLKATA	SOURAJYOTI BISWAL	

	WP(C)/33659/2025	MP		21868/2025
153	D-WP(C)/50378/2025 WP(C)/ /	M/S LANDMARK, KHORDHA MP	BIREN SANKAR TRIPATHY	21869/2025
154	D-WP(C)/42045/2025 WP(C)/29664/2025	BHANJA BIHARI HOTA MP		21870/2025
155	D-WP(C)/50384/2025 WP(C)/ /	M/S CHOUDHURY MEDICAL STORE, BBSRPAMI RATH MP		21871/2025
156	D-WP(C)/50388/2025 WP(C)/ /	NARAYAN PATRA MP	SANJAY KUMAR DAS	21872/2025
157	D-WP(C)/50390/2025 WP(C)/ /	SUDHANSU SEKHAR MISHRA MP	SANJAYA KUMAR PANIGRAHI	21873/2025
158	D-WP(C)/50392/2025 WP(C)/ /	GURU PRASAD DAKUA MP	BISWABIHARI MOHANTY	21874/2025
159	D-WP(C)/20335/2018 WP(C)/20335/2018	PRABAN KUMAR DAS MP	M/S.BIBEKANANDA BHUYAN	21875/2025
160	D-WP(C)/20314/2018 WP(C)/20314/2018	PRANAB KUMAR DAS MP	M/S BIBEKANANDA BHUYAN	21876/2025
161	D-WP(C)/20336/2018 WP(C)/20336/2018	PRANAB KUMAR DAS MP	M/S.BIBEKANANDA BHUYAN	21877/2025
162	D-WP(C)/50402/2025 WP(C)/ /	NARASINGHA PADHAN MP	ALOK KUMAR PANDA	21878/2025
163	D-WP(C)/45273/2025 WP(C)/31771/2025	SANJAY KUMAR SAHU MP	SOUBHAGYA SWAIN	21879/2025
164	D-WP(C)/50401/2025 WP(C)/ /	SABITA MOHANTY MP	ALOK KUMAR PANDA	21880/2025
165	D-WP(C)/45258/2025 WP(C)/31880/2025	SUNIL KUMAR BEHERA MP	SOUBHAGYA SWAIN	21881/2025
166	D-WP(C)/45259/2025 WP(C)/31883/2025	Dr. NARESH KUMAR BEHERA MP	SOUBHAGYA SWAIN	21882/2025
167	D-WP(C)/45374/2025 WP(C)/ /	TAPASWINI MAHALA MP	NIRANJAN PANDA	21883/2025
168	D-WP(C)/49859/2025 WP(C)/34687/2025	SAROJINI DASH MP	NIRANJAN PANDA	21884/2025
169	D-WP(C)/50409/2025 WP(C)/ /	MOUSUMI BEHERA MP	SHASHI BHUSAN JENA	21885/2025
170	D-WP(C)/50411/2025 WP(C)/ /	BHABANI SANKAR MISHRA MP	BHASKAR CHANDRA PANDA	21886/2025
171	D-WP(C)/20333/2018 WP(C)/20333/2018	PRANAB KUMAR DAS MP	M/S.BIBEKANANDA BHUYAN	21887/2025
172	D-WP(C)/20340/2018 WP(C)/20340/2018	PRANAB KUMAR DAS MP	M/S.BIBEKANANDA BHUYAN	21888/2025
173	D-WP(C)/20341/2018 WP(C)/20341/2018	PRANAB KUMAR DAS MP	M/S.BIBEKANANDA BHUYAN	21889/2025
174	D-WP(C)/50416/2025 WP(C)/ /	KHIRESWARI BISHI MP	ALOK KUMAR PANDA	21890/2025
175	D-WP(C)/50415/2025 WP(C)/ /	S.SACHIDANANDA ACHARYA MP	ADYASIDHI MISHRA	21891/2025
176	D-WP(C)/20344/2018 WP(C)/20344/2018	PRANAB KUMAR DAS MP	M/S.BIBEKANANDA BHUYAN	21892/2025
177	D-WP(C)/50418/2025 WP(C)/ /	PRADEEP KUMAR BEHERA MP	SARTHAK MISHRA	21893/2025
178	D-WP(C)/20345/2018 WP(C)/20345/2018	PRANAB KUMAR DAS MP	M/S.BIBEKANANDA BHUYAN	21894/2025
179	D-WP(C)/20351/2018 WP(C)/20351/2018	PRANAB KUMAR DAS MP	M/S.BIBEKANANDA BHUYAN	21895/2025
180	D-WP(C)/50419/2025 WP(C)/ /	JYOSNA PATEL MP	PRASANTA KUMAR SATAPATHY	21896/2025
181	D-WP(C)/20354/2018 WP(C)/20354/2018	PRANAB KUMAR DAS MP	M/S.BIBEKANANDA BHUYAN	21897/2025
182	D-WP(C)/20353/2018 WP(C)/20353/2018	PRANAB KUMAR DAS MP	M/S.BIBEKANANDA BHUYAN	21898/2025
183	D-WP(C)/20356/2018 WP(C)/20356/2018	PRANAB KUMAR DAS MP	M/S.BIBEKANANDA BHUYAN	21899/2025

184	D-WP(C)/20358/2018 WP(C)/20358/2018	PRANAB KUMAR DAS MP	M/S.BIBEKANANDA BHUYAN	21900/2025
185	D-WP(C)/50423/2025 WP(C)/ /	ROSHNI RANA MP	BIVUDATTA CHALAN	21901/2025
186	D-WP(C)/50425/2025 WP(C)/ /	PRAVAT KUMAR ROUT MP	ASHOK KUMAR BEHERA	21902/2025
187	D-WP(C)/50428/2025 WP(C)/ /	GOBARDHAN HANS MP	BIVUDATTA CHALAN	21903/2025
188	D-WP(C)/50430/2025 WP(C)/ /	BHUBANESWAR SABAR MP	BIVUDATTA CHALAN	21904/2025
189	D-WP(C)/50431/2025 WP(C)/ /	SUBHRANSHU SEKHAR PADHI MP	SAIBRATA RATH	21905/2025
190	D-WP(C)/44915/2025 WP(C)/31157/2025	GUNDURI SINGH MP	PRAFULLA KUMAR RATH	21906/2025
191	D-WP(C)/50433/2025 WP(C)/ /	LAND ACQUISITION OFFICER CUM COMPLETION AUTHORITY MP	DEHNA KHEORSAHO DEHNA KHEORSAHO	21907/2025
192	D-WP(C)/50434/2025 WP(C)/ /	BISHNU CHARAN BAG MP	BIVUDATTA CHALAN	21908/2025
193	D-WP(C)/50437/2025 WP(C)/ /	SALILA KUMAR RATH MP	DURGA PRASAD PRADHAN	21909/2025
194	D-WP(C)/50439/2025 WP(C)/ /	SALILA KUMAR RATH MP	DURGA PRASAD PRADHAN	21910/2025